

**N. Ramesh Vs State Of Karnataka By Rajgopalnagar Police Station
Malleswaram Sub-Division Bengaluru City Represented By Its State
Public Prosecutor High Court Building Dr. B.R. Ambedkar Veedhi
Bengaluru-560001 & Ors**

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 22, 2025

Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: P. Prasanna Kumar, K.P. Yashodha, Y.D. Shivashankara

Final Decision: Dismissed

Judgement

M G Uma, J

Learned counsel for the petitioner files a memo seeking permission to withdraw the petition.

Memo is placed on record.

Petition is dismissed as withdrawn.

In view of dismissal of the criminal petition, IA No.1/2024 also stands disposed of.